

OFFICE OF THE DISTRICT & SESSIONS JUDGE(SOUTH)
DISTRICT COURT COMPLEX SAKET, NEW DELHI

No. _____/Gen./NIT/Housekeeping/SD/2015 Delhi,

Dated the : _____

From:-

District & Sessions Judge (South)
District Court Complex Saket,
New Delhi.

To

The Director,
Directorate of Information & Publicity
Govt. of NCT of Delhi, Old Secretariat, Delhi.

Sub :- **Publication of Notice Inviting Tender.**

Sir,

I have the honour to forward herewith Notices Inviting Tender for Housekeeping in triplicate each for publication. The Advertisements may be immediately inserted (in minimum Size) in Two National Daily Newspapers (in English and Hindi having widest circulation). The Copies of the advertisements may also be sent to this office for the purpose of record.

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Encl: Copies of Tender Notice

Yours faithfully

(V.K. Yadav)

ASJ/Officer In-Charge General
For & on behalf of
District & Sessions Judge (South District)
District Court Complex Saket, New Delhi

9462-9470
No. _____/Gen./NIT/Housekeeping/SD/2015 Delhi,

Dated the : 23/10/15

Copy for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi with the request to direct the Registry to display the NIT on the Notice Board of Hon'ble High Court of Delhi.
2. The District & Sessions Judge (Headquarter), Tis Hazari Courts, Delhi with the request to give appropriate directions to Caretaker to display the NIT on the Notice Board of Tis Hazari Courts.
3. The Principal Secretary (LJ & LA), Govt. of NCT of Delhi, C-Wing, 8th level, IP Estate, New Delhi-110002 with the request to have the NIT displayed on the Notice Board of the Secretariat of Govt. of NCT of Delhi.
4. The District & Sessions Judge (North-West), Rohini Court, Delhi with the request for appropriate directions to Caretaker to display the NIT on the Notice Board.
5. The District & Sessions Judge (South-West), Dwarka Court, Delhi with the request for appropriate directions to Caretaker to display the NIT on the Notice Board.
6. The District & Sessions Judge (East), Karkardooma Court, Delhi with the request for appropriate directions to Caretaker to display the NIT on the Notice Board.
7. The District & Sessions Judge (New Delhi), Patiala House Court, Delhi with the request for appropriate directions to Caretaker to display the NIT on the Notice Board.
8. The Chairman, Website Committee, Tis Hazari Court along with Notice Inviting Application with the request to publish the same on the Website of Delhi District Courts and Delhi District Court Saket.
9. The Caretaker, Saket Court Complex, New Delhi with the directions to display the NIT on the Notice Board.

(V.K. Yadav)

ASJ/Officer In-Charge General
For & on behalf of
District & Sessions Judge (South District)
District Court Complex Saket, New Delhi

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OFFICE OF THE DISTRICT & SESSIONS JUDGE (SOUTH)
DISTRICT COURT COMPLEX, SAKET, NEW DELHI-110017

NOTICE INVITING TENDER

Tender ID : 2015_DDC_91930_1

ANNUAL CONTRACT FOR ENGAGEMENT OF SANITATION AND HOUSEKEEPING SERVICES AT DISTRICT COURTS COMPLEX, SAKET: NEW DELHI-110017.

E-Tenders are invited from reputed/eligible agencies for providing Sanitation and Mechanized Housekeeping Services at District Courts Complex Saket, New Delhi-110017, for carrying out the work as per specifications of the tender for the period **01.01.2016 to 31.12.2016**. Detailed, NIT Bid form and necessary information may be accessed/ downloaded from the websites www.delhicourts.nic.in and <https://govtprocurement.delhi.gov.in> Number of personnel required is as under:

Safaikaramchari	76
Farash	16
Estimated Cost	Rs 1.40 Crore (approx.)(for one year)

The tender complete in all respects may be submitted online at Delhi Govt. website before the last date & time as mentioned below:

1. Date of Publication : 28.10.2015 by 04.00 P.M
2. Last Date & Time for on-line submission of Bids : 19.11.2015 by 04.00 P.M
3. Last Date & Time for submission of Earnest Money Deposit. : 19.11.2015 by 04.00 P.M
4. Opening Date & Time for Technical Bids : 20.11.2015 by 04.00 P.M
5. Opening Date & Time for Financial Bids : 26.11.2015 by 04.00 P.M

Sd/-

**Officer In-Charge (General Branch)
District Court Complex, Saket,
New Delhi**

Dated:
New Delhi

जिला और सत्र न्यायाधीश का कार्यालय (दक्षिण)

जिला कोर्ट कॉम्प्लेक्स, साकेत, नई दिल्ली – 110017

निविदा आमंत्रण सूचना

निविदा आईडी : 2015_DDC_91930_1

जिला न्यायालय कॉम्प्लेक्स, साकेत : नई दिल्ली – 110017 में स्वच्छता और हाउसकीपिंग सेवाओं की नियुक्ति के लिए वार्षिक संविदा

जिला न्यायालय कॉम्प्लेक्स, साकेत : नई दिल्ली – 110017 में स्वच्छता और मशीन द्वारा हाउसकीपिंग सेवाओं की प्रदायगी के लिए 01.01.2016 से 31.12.2016 तक की अवधि के लिए निविदा की विशिष्टियों के अनुसार कार्य करने हेतु प्रतिष्ठित / पात्र एजेंसियों से ई – निविदाएं आमंत्रित की जाती हैं। विस्तृत एनआईटी निविदा प्रपत्र और अनिवार्य जानकारी बेवसाइट www.delhicourts.nic.in और <https://govtprocurement.delhi.gov.in> से देखी / डाउनलोड की जा सकती हैं। आवश्यक कार्मिकों की संख्या निम्नानुसार हैं :

सफाई कर्मचारी	76
फराश	16

अनुमानित लागत

₹.1.40 करोड. (अनुमानित) (एक वर्ष के लिए)

सभी प्रकार से पूरी की गई निविदाएं दिल्ली सरकार की वेबसाइट पर नीचे उल्लिखित रूप में अंतिम तिथि और समय से पहले ऑनलाइन जमा किए जा सकते हैं :-

1. प्रकाशन की तिथि : 28.10.2015 को शाम 4.00 बजे
2. निविदा ऑनलाइन जमा करने की अंतिम तिथि और समय : 19.11.2015 को शाम 4.00 बजे तक
3. धरोहर राशि जमा करने की अंतिम तिथि और समय : 19.11.2015 को शाम 4.00 बजे तक
4. तकनीकी निविदा के खुलने की तिथि और समय : 20.11.2015 को शाम 4.00 बजे
5. वित्तीय निविदा के खुलने की तिथि और समय : 26.11.2015 को शाम 4.00 बजे

दिनांक :

स्थान : नई दिल्ली

हस्ताक्षर /—

प्रभारी अधिकारी (सामान्य शाखा)
जिला कोर्ट कॉम्प्लेक्स, साकेत,
नई दिल्ली